

FORM 9

[THE DESIGNS ACT, 2000]

NOTICE OF INTENDED EXHIBITION OF PUBLICATION OF AN UNREGISTERED DESIGN

(See section 21)

⁴[For Fee see First Schedule]

^AInsert (in full) name and address

I (or We)^A..... hereby give notice of my (or our) intention—

(a) to exhibit a..... of..... at the.....

^BState "opened" or "is to open"

Exhibition, which^B..... on the day of.....20..... under the provisions of the Designs Act, 2000.

^CInsert the name and address.

(b) to publish my (or our) Design for..... by reading a paper before^C..... on

^DInsert within the brackets the official name of the transaction.

the and/or permitting publication of the paper in the society's transactions^D (.....).

^EEnclose brief description of design by, or the design with sketch, drawing or specimen.

I (or We) herewith enclose a brief description of my (or our)^E.....

Dated this..... day of20.....

^FTo be signed by the applicant or by authorised agent.

(Signed)^F.....

To
The Controller of Designs,
The Patent Office.